

NOTICE

IN PARTIAL MODIFICATION to the Sitting List w.e.f. 11.01.2021, IT IS HEREBY NOTIFIED for the information of Advocates and parties in person at **HIGH COURT OF BOMBAY AT GOA** that the Hon'ble the Chief Justice has been pleased to make the following modifications w.e.f. **15th February, 2021 to 18th February, 2021.**

Sr. No.	Present sitting	Assignment
1	The Hon'ble Shri. Justice T. V. NALAWADE AND The Hon'ble Smt. Justice BHARATI H. DANGRE Commercial Appellate Division Bench (Divison Bench-I) Court Room No. 1	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to the Division Bench.
2	The Hon'ble Shri. Justice M. S. SONAK (Single Bench) Court Room No. 2	For admission, hearing and order matters therein :- (A) Civil and Criminal matters and applications therein pertaining to the Single Bench. (B) Applications U/Sec. 11 of Arbitration and Conciliation Act, 1996. (C) Matters Under Companies Act, 1956 and Companies Act, 2013
3	The Hon'ble Shri. Justice DAMA SESHADRI NAIDU AND The Hon'ble Smt. Justice M. S. JAWALKAR SPECIAL DIVISION BENCH (Divison Bench-II) Court Room No. 3	To hear and dispose of the matters of Division Bench, wherein Hon'ble Shri. Justice M. S. Sonak has passed orders of recusal.

Dated this 11th day of February, 2021.

By Order

sd/-

High Court, Appellate Side

Bombay

(V. R. Kachare)
Registrar (Judl-I)
High Court, A.S., Bombay